

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:383
ANSWERED ON:23.02.2011
MECHANISM TO TACKLE CORRUPTION
Singh Shri Bhola

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether certain industrialists have in a recent communique asked the Government to formulate a mechanism to tackle corruption;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) to (b): Yes Sir. They have suggested that there is a need for every State to have effective and fully empowered Lok Ayuktas and for early introduction of the Lok Pal Bill at the national level, for the purpose of highlighting, pursuing and dealing with corruption issues and corrupt individuals.

(c): It is the endeavour of the Government to introduce the Lokpal Bill in the Parliament as early as possible. The matter is still under consideration of the Government. Lok Ayuktas are appointed by the State Governments and Government of India has been impressing upon them in this regard from time to time. So far, eighteen States have created the institution of Lokayuktas.